

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1489
ANSWERED ON 05/08/2024

SWACHH BHARAT MISSION-URBAN IN TAMIL NADU

1489. SHRI R. DHARMAR

Will the Minister for HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the features of the Swachh Bharat Mission-Urban;
- (b) the details of the funds allocated and utilized under this mission in Tamil Nadu, district-wise in the last four years;
- (c) the details of the target set and achievements made so far within Tamil Nadu under this mission;
- (d) whether Government has set the target to have waste processing plants under this mission across the country; and
- (e) if so, the details thereof along with the status of such plants within Tamil Nadu?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)

(a) : Government of India launched the Swachh Bharat Mission-Urban (SBM-U) on October 2, 2014 with the objective Open Defecation Free (ODF) and for scientific processing of Municipal Solid Waste (MSW) generated in the urban areas of the country. To carry forward the progress made, Swachh Bharat Mission (SBM-U) 2.0 has been launched on October 1, 2021 for a period of five years with a vision of achieving safe sanitation, scientific management of all fractions of waste including safe disposal in scientific landfills and legacy dumpsite remediation.

(b) : Under SBM-U and SBM-U 2.0, Central Share (CS) of funds are allocated to States/UTs for the entire mission period and not on yearly basis. Also, the CS funds are released to the States/UTs and not to the districts. The States thereafter release funds to cities. Hence, district-wise details of funds are not available. The details of funds allocated and released to the State of Tamil Nadu in last four years under SBM-U and SBM-U 2.0 is given below:

(Rs. in Crores)

State	Mission Allocation		Funds released till 2019-20	Funds released during			
	SBM-U (2014-2021)	SBM-U 2.0 (2021-2026)		2020-21	2021-22	2022-23	2023-24
Tamil Nadu	1200.50	3296.70	1101.12	21.08	224.91	384.66	69.05

(c) to (e) : Sanitation is a State subject under 7th schedule of the constitution. It is the responsibility of State/ULBs to plan, design, execute and operate sanitation projects in the urban areas of the country. However, to nudge action towards the target of safe sanitation including faecal sludge management ODF++ and scientific processing of waste, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of the States/UTs by providing financial assistance under SBM-U 2.0 for construction of Individual Household Toilets (IHHLs), Community/Public Toilets (CT/PTs), setting up of waste processing facilities such as Material Recovery Facilities (MRFs), transfer stations, Waste-to-Compost (WtC) plants, Waste-to-Energy (WtE) plants, bio-methanation plants, Construction and Demolition (C&D) waste plants, sanitary landfill, mechanized sweeping equipment and bio-remediation of legacy dumpsites.

The details of cumulative progress made so far under the mission since 2014 in Tamil Nadu as reported by the State on Swachhatam portal is as under:

Category	Mission Target	Completed
Individual Household Latrines (in units)	4,37,543	5,40,866
Community and Public Toilets (no. of seats)	59,921	92,744
Municipal Solid Waste Management	Waste Generated	Waste Processed
	16,111 MT/D	9,827 MT/D
